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15. श्री धार के मुक्ला	फायरमैन-1 पूर्वोत्तर रेलवे, लोको, वाराणसी
16. श्री मोहम्मद युसुफ	सराय इनायक, इलाहाबाद
17. श्री सैयद मोहम्मद	सहसोन, इलाहाबाद
18. श्री जगन्नाथ यादव	फूलपुर, इलाहाबाद
19. श्री पंकज	फूलपुर, इलाहाबाद
20. श्री कृष्ण कुमार	मुगरा, बादशाहपुर जीनपुर
21. श्री राम प्रताप सिह	फूलपुर, इलाहाबाद
22. श्रीमती शाहीदा खातून	फूलपुर, इलाहाबाद
23. श्री चान्द बाबू	फूलपुर, इलाहाबाद
24. श्री सारवर	जलालपुर, इलाहाबाद
25. श्री राधेश्याम दुवे ,	फूलपुर, इलाहाबाद
26. श्री विरेन्द्र प्रताप शुक्ला	जलालपुर, जीनपुर
27. भी मोहन लाल	खानपुर, सराय मामराज, इलाहाबाद
28. श्रीमती वदरुलंनिशा	वुध ताजिया, मुल्दाबाद, इलाहाबाद
29. श्रीमती सीता देवी	मुगरावादशाहपुर, जीनपुर
30. श्रीमती महाराजीदेवी	मुगरा बादशाहपुर, इलाहाबाद
31. कुमारी रिजया	बुघ ताजिया, खुल्दावा, इलाहाबाद
32. श्री नसीम ग्रहमद	फूलपुर, इलाहाबाद
33. श्री वृजलाल पटेल	फूलपुर, इलाहाबाद
34. श्री शमशुद्दीन ग्रहमद	फूलपुर, इलाहाबाद
	전에 가장 이 것 같습니다.

Charter of demands and strike notices from various Railway Associations etc

35. श्री नरीश ग्रहमद

36. ग्रज्ञात । 37. ग्रज्ञात

- 431. SHRI CHIMANLAL AMI-CHANDBHAI MEHTA: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Government have received charters of demand_s and strike notices during 1st January, 1983 to 13th $Ju\/r$, 1984 from various Railway
- Unions, Associations and Federations as well as from Railway Officers Association;
- (b) if so, what are the details thereof separately;
- (c) what is the action taken on each one of them;
 - (d) what is the outcome thereof;
- (e) what is the number of cases where agreements have been arrived

at between Government and various unions, Association and Federation, and the number of them which have been implemented; and

(f) what is the financial burden on the exchequer as a result thereof?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHAUDHURY): (a) to (f) The information is being collected and will be laid on the Table of the Sabha.

12 Noon.

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PAPERS LAID ON THE TABLE

[Mr. Deputy Chairman in the Chair]

Indian Railways (Qpen Lines) General (Amendment) Rules, 1984

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHOUDHURY); Sir, I beg to lay on the Table a copy (in English and Hindi) of the Ministry of Railways (Railway Board) Notification G.S.R. No. 476(E), dated the 28th June, 1984, publishing the Indian Railways (Open Lines) General (Amendment) Rules, 1984. [Placed in Library. See No. LT-8438/84.]

Notifications of the Ministry of Food and Civil Supplies (Department of Food) under Sugar Undertakings (Taking over of Management) Act, 1978

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CTVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): Sir. I beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Food and Civil Supplies (Department of Food), under section 21 of the Sugar Undertakings (Taking over of Management) Act, 1978:-

- (i) S.O. Nos. 175(E) to 182(E), dated the 21st March, 1984. regarding Management of certain Sugar Undertakings.
- (ii) S.O. No. 381(E), dated the 15th May, 1984, publishing corri-

on the Table genda to the Notification mentioned at (i) above.

[Placed in Library. See No LT-8476/84 for (i) and (ii).]

I. Levy sugar Supply (Control) Order, 1979 Amendment Order, 1984.

IL Sugar (Price Determination for 1983-84 Production) Second Amendment Order, 1984.

SHRI BHAGWAT JHA AZAD: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Food and Civil Supplies (Department of Food), under sub-section (6) of section 3 of the Essential Commodities Act, 1955:-

- (i) G.S.R. No. 420(E)/Ess. Com./ Sugar, dated the 31st May, 1984, publishing the Levy Sugar Supply (Control) Order, 1979, Amendment Order, 1984.
- (ii) G.S.R, No. 510(E)/Ess Com./ Sugar, dated the 12th July, 1984, publishing the Sugar (Price Determination for 1983-84 Production) Second Amendment Order, 1984.

[Placed in Library. See No. LT-8391/84 for (i) and (ii).]

Central Excise Duties Drawback (Amendment) Rules, 1984

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIA-MENTARY AFFAIRS (SHRI KALP NATH RAI): Sir, on behalf of SHRI S. M. KRISHNA. I beg to lay on the Table a copy (in English and Hindi) of the Ministry ot of Finance (Department Revenue). Notification G. S. R. No. 484, dated the 19th May, 1984. publishing the Central Excise Duties Drawback (Amendment) Rules^ 1984 under section 159 ©f the Custom Act, 1962 and sub-section (2) of section. 38 of the Central Excises and Salt Adv 1944. [Placed in Library. See No. LT-8396/84].